

in the schedule shall conform to the Indian Standard specifications laid down from time to time by the BIS

Fair Price Shops

*776 SHRIG MADEGOWDA
SHRIC P MUDALAGIRIYAPPA

Will the Minister of CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state

(a) the number of Fair Price Shops being run by the Women's Organisation State wise

(b) whether the Government have reserved certain percentage of licences for allotment of Fair Price Shops to women cooperatives scheduled castes and scheduled tribes unemployed graduates ex servicemen and physically handicapped and

(c) if so the details thereof category wise?

THE MINISTER OF CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A K ANTONY) (a) to (c) The Operational responsibility for implementing the Public Distribution System (PDS) is that of the State Governments and UT Administrations. Decisions relating to allocation of Fair Price Shops (FPS) including the question of reservations and preferences to specific categories of persons/organisations are taken by them. The Central Government had requested State Governments to consider preferential allotment or reservation of certain percentage of FPS to SC/ST ex servicemen and women including cooperatives run by such categories

of people. Record on the number of FPS run by such persons/organisations preferential allotment and reservation of percentage to such categories is not available

Railway Routes in Far-off Areas

*777 SHRIN J RATHVA Will the Minister of RAILWAYS be pleased to state

(a) whether a high level Committee constituted in 1984 has selected certain railway routes in 1989 for extension in the far-off areas

(b) if so the details thereof and the names of routes selected by the Committee for further extension

(c) the number of new areas included by the Government in the Eighth Five Year Plan as per the recommendation of the Committee

(d) the steps being taken by the Government regarding remaining new areas

(e) the funds provided for this purpose during the Eighth Five Year Plan and

(f) the time by which it is likely to be completed?

THE MINISTER OF RAILWAYS (SHRI K JAFF RSHARIEF) (a) A high level committee was constituted in 1987 for expansion of railway network. This Committee submitted its report in the year 1989

(b) The new lines proposed by the Committee as required to handle traffic in the year 2000 2001 are as under

	<i>Name of the Proposed line</i>	<i>Length</i>
1	Koderma to Manipur	520Kms
2	Bhimsen (short of Kanpur) to Kanpur Kasganj MG line by construction of a flyover	20 Kms